

Chhattisgarh Vidhan Mandal Neta Pratipaksha (Vetan Tatha Bhatta) (Sanshodhan) Act, 2010

6 of 2010

[07 May 2010]

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An Act further to amend the Chhattisgarh Vidhan Mandal Neta Pratipaksha (Vetan Tatha Bhatta) Adhiniyam, 1980. Be it enacted by the Chhattisgarh Legislature in the Sixty-first Year of the Republic of India as follows:-- * Published in the Chhattisgarh Rajpatra (Asadharan) dated 7-5-2010 Page 280(1).

1. Short Title And Commencement :-

- (1) This Act may be called the Chhattisgarh Vidhan Mandal Neta Pratipaksha (Vetan Tatha Bhatta) (Sanshodhan) Adhiniyam, 2010.
- (2) It shall come into force from the date of its publication in the Official Gazette.

2. Amendment Of Section 3 :-

In Section 3 of the Chhattisgarh Vidhan Mandal Neta Pratipaksha (Vetan Tatha Bhatta) Adhiniyam, 1980 (No. 8 of 1980) (hereinafter referred to as the Principal Act) for the words "One Thousand Five Hundred" the words "Seven Thousand" shall be substituted.

3. Amendment Of Section 4 :-

- (i) In sub-section (2) of Section 4 for the words "Five Thousand"

the words "Eight Thousand" shall be substituted.

(ii) In sub-section (3) of Section 4 for the words "Seven Hundred Sixty Seven" the words "One Thousand One Hundred" shall be substituted.